

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY -- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.68/252/HDB/2017
NAME OF THE COMPANY	Nimmagadda Surya Teja Farm Pvt Ltd
NAME OF THE PETITIONER(S)	Nimmagadda Surya Teja Farm Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies ,Hyd
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. MADHUSUDAN	CA	madhusudana@gmail.com	M. Madhusudan
		9246585948	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. M. Madhusudan, learned CA for the petitioner.

ROC is directed to come with his comments on next date of hearing. Post the case on 27.10.2017

  
Member (Technical)

  
Member (Judicial)